

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that :

I

On Tuesday 5th and Wednesday 6th December 2017 the Reconstituted Division Bench comprising the Honourable Shri Justice N.M. Jamdar and the Honourable Shri Justice Prithviraj K. Chavan will take up the extant judicial assignment of the Division Bench headed by the Honourable Shri Justice N.M. Jamdar.

II

On Tuesday 5th and Wednesday 6th December 2017, after the daily board work of the Division Bench is over, the Honourable Shri Justice N. M. Jamdar and the Honourable Shri Justice Prithviraj K. Chavan, will sit singly and take up extant assignment as per the board notified separately.

III

Honourable Kum. Justice Nutan D. Sardesai will not be available for judicial work from Tuesday 5th December to Friday 8th December 2017.

High Court, Appellate Side
Bombay.

By order,

sd/-

Date : November 2017

(A.N. Mare)
Registrar (Judl-I)